- (c) if so, the reasons for not sanctioning the above railway line;
- (d) wheher the Government propose to raise funds for this project as in the case of Konkan Railway project;
 - (e) if so, the details thereof; and
 - (f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN) : (a) The National Transport Policy Committee (NTPC) in their Report submitted in May, 1980 had recommended the following criteria for new line projects.

- (i) Project-oriented lines to serve new industries tap mineral or other resources.
- (ii) To serve as a missing link which can form alternative routes to relieve the congestion on existing busy rail routes.
- (iii) On starategic considerations.
- (iv) As developmental lines to establish new growth centres or give access to remote areas,
- (b) and (c) Government of Maharashtra had recommended Ahmedanagar-Bir-Parfi Vaijnath new BG line project. However, as the survey carried out in 1990 has revealed inadequate traffic prospects and due to severe resource crunch faced by the Railways, the same could not be considered for taking up.
 - (d) No, Sir.
 - (e) Does not arise.
- (f) While approving Konkan Railway Corporation the Ministry of Finance has laid down that no such Corporation would be formed during the 8th Plan.

[Translation]

INTRODUCTION OF NEW TRAIN ON NARKATIAGANJ-BARAUNI DIVISION

- 879. SHRI NAWAL KISHORE RAI : Will the Minister of RAILWAYS be pleased to state:
- (a) whether the Government propose to introduce a new train on Narkatiagani-Barauni section in view of heavy rush of railway passengers; and
- (b) if so, the time by which it is likely to be introduced?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) No, Sir.

(b) Does not arise.

[English]

ADDITIONAL TRAINS DURING KUMBHAMELA AT NASIK

- 880. DR. VASANT PAWAR: Will the Minister of RAILWAYS be pleased to state:
- (a) whether there is any proposal to run additional trains to facilitate pilgrims during the ensuing Kumbhamela at Nasik; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE OF RAILWAYS (SHRI MINISTRY MALLIKARJUN): (a) Yes, Sir.

(b) The extra rush of traffic will be cleared by attaching additional coaches to regular trains and or by running special trains to the extent feasible and justified.

KALVA-TURBHE RAILWAY LINE

- Will the 881. SHRI RAM NAIK Minister of RAILWAYS be pleased to state :
- (a) whehter the construction of Kalva-Turbhe railway line near Bombay has been completed;
- (b) whether the Government propose to take over this line and commission it for goods traffic;

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(d) wheher this line is also proposed to be augmented for commuter traffic?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Yes, Sir.

- (b) Yes, Sir.
- (c) The railway line is agreed to be taken over by the Railway on lease terms under an agreement to be executed by Railway and CIDCO State Government of Maharashtra.
 - (d) No, Sir.

APPOINTMENT OF TRAFFIC ASSISTANTS BY INDIAN AIRLINES

882. SHRI RAM PRASAD SINGH

SHRI HARIKEWAL PRASAD: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

- (a) whether an interview was called on 28-29th December, 1989 for the post of Traffic Assistants by the Indian Airlines (South region), Delhi and a panel of successful candidates was formed;
- (b) whether no condidate has been appointed so far from the said panel and instead persons from the Vayudoot Services are being appointed;
- (c) if the reply to parts (a) and (b) be in the affirmative, the reasons therefore; and
- (d) the time by which appointments are likely to be made from the existing penel?

THE MINISTER OF CIVIL AVIA-TION AND TOURISM (SHRI MADHAV RAO SCINDIA): (a) to (d) No interviews were held for the post of Traffic Assistant in the Southern Regional Office of Indian Airlines on 28-29th December, 1989. Interviews were, however, held for the post of Assistants (Including Traffic Assistants) in the Northern Region Office during December, 1989 and January, 1990 and a panel of successful candidates was prepared. From this panel, 11 candidates have already been appointed to the post of Traffic Assistant.

ALLOTMENT OF LPG AGENCIES AND PETROL, DIESEL OUTLETS

- 883. SHRI SYED SHAHABUDDIN:
 SHRI HARI KISHORE SINGH:
 Will the Minister of PEROLEUM AND
 NATURAL GAS be pleased to state:
- (a) the number of LPG agencies and petrol|diesel outlets allotted during the last three years, and the criteria adopted therefor:
- (b) whether the Government have stopped action on the letters of intent issued earlier for allotment of out-of-turn distributor-ships of LPG, petrol and diesel;
 - (c) if so, the reasons therefor;
- (d) the number of such distributiorships programmed for 1991-92, by various oil companies, State-wise and Company-wise;
- (e) the brief particulars of the places selected for Bihar, districtwise; and
- (f) the present status of the programme under implementation for 1990-91 in Bihar?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHAN-KARANAD): (a) to (c) During the last three years 581 LPG distributiorships and 883 RO dealerships have been allotted. No stay orders have been issued in respect of out of turn discretionary allotments made earlier.

(d) to (f) Information will be collected and will be laid on the Table of the House.